

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of JANUARY 2020

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	29871	382	1323	28930
Execution First Appeal	45	0	3	42
Regular Second Appeal	51568	472	448	51592
Execution Second Appeal	384	8	5	387
First Appeal from Order (MACT)	43858	848	346	44360
First Appeal from Order (Misc)	6670	160	81	6749
First Appeal from Order (Matrimonial)	1869	27	14	1882
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	283	5	2	286
Civil Revision	13808	777	673	13912
Civil Writ Petition	71108	2829	2494	71443
Letters Patent Appeal	3619	163	101	3681
Election Petitions	29	0	1	28
Recreminatory	1	0	0	1
Application in Election Petition	19	2	1	20
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1275	51	87	1239
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	25	4	4	25
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	27	6
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	22	18	0	40
Central Excise Cases	0	0	0	0
Central Excise Act	111	5	32	84
Interest Tax Appeals	0	0	0	0
Vat Appeals	449	47	29	467
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	49	0	8	41
Civil Reference	4	0	0	4
Civil Original	14	0	0	14
Civil Contempts	3411	453	246	3618
Contempt Appeal Civil Petition	15	2	2	15
Arbitration Cases	504	19	35	488
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	260	0	8	252
X-Objection	1920	25	19	1926
Transfer Application	689	134	128	695
Review Applications	752	37	152	637
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	232728	6468	6269	232927

CRIMINAL CASES

Criminal Appeal - DB	13191	141	67	13265
Criminal Appeal - DB Acquital	1692	69	7	1754
Criminal Appeal - SB	44341	417	55	44703
Criminal Appeal - SB Acquital	881	28	4	905
Criminal Revision	15339	340	267	15412
Criminal Revision (Family)	1373	129	50	1452
Criminal Writ	666	1118	974	810
Murder Reference	9	0	0	9
Contempt Appeals (Criminal)	121	1	1	121
Criminal Main Misc	33767	4936	4517	34186
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	9775	242	75	9942
Criminal Reference	2	0	0	2
PMLA-APPL	3	0	0	3
Total of Criminal Cases	121160	7421	6017	122564
Total of Main Cases (Civil & Criminal)	353888	13889	12286	355491

Institution includes 67 cases of Remand back and Restored cases.